

GA-1300/99

⑨ 14.7.95 Hon. Mr. T. L. Verma, JM

None for the applicant. Earlier also on 26.9.94, ~~and~~ 12.2.95 and 25.5.95 there was no appearance for the applicant. Today neither the counsel for the applicant is present nor request for adjournment has been made. It appears that the ^{applicant} parties has lost the interest in pursuing this application, hence the same is dismissed in default.

JL
JM